

Minutes for cases under Special Advance Authorization Scheme for Export of Articles of Apparel and Clothing Accessories
(Para 4.04A of FTP) meeting No.04-84 dated 15.10.2020
Actually held on 27.11.2020

Case No.1	M/s. Shahi Exports Pvt. Ltd. (SPL)								
NC Meeting No.04-AM21 dated 15.10.2020 actually held on 27.11.2020	F. No. 01/84/171/00447/AM-21/DES-V								
Decision: M/s. Shahi Exports Pvt. Ltd. vide their application dated 29.10.2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:									
<table><tr><th>Details of Export List</th><th>Qty</th><th>Details of import item</th><th>Qty Recommended</th></tr><tr><td>Ladies Blazer (Style No.523242) made of 100% Linen Yarn dyed Woven Fabric GSM 215 (Tolerance + or – 10%)</td><td>690 (Nos.)</td><td>100% Linen Yarn Dyed Woven Fabric GSM 215 (Tolerance + or – 10%)</td><td>2760.00 (Sq. Mtrs.)</td></tr></table>	Details of Export List	Qty	Details of import item	Qty Recommended	Ladies Blazer (Style No.523242) made of 100% Linen Yarn dyed Woven Fabric GSM 215 (Tolerance + or – 10%)	690 (Nos.)	100% Linen Yarn Dyed Woven Fabric GSM 215 (Tolerance + or – 10%)	2760.00 (Sq. Mtrs.)	
Details of Export List	Qty	Details of import item	Qty Recommended						
Ladies Blazer (Style No.523242) made of 100% Linen Yarn dyed Woven Fabric GSM 215 (Tolerance + or – 10%)	690 (Nos.)	100% Linen Yarn Dyed Woven Fabric GSM 215 (Tolerance + or – 10%)	2760.00 (Sq. Mtrs.)						
The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.									

Case No.2	M/s. Shahi Exports Pvt. Ltd. (SPL)								
NC Meeting No.04-AM21 dated 15.10.2020 actually held on 27.11.2020	F. No. 01/84/171/00448/AM-21/DES-V								
Decision: M/s. Shahi Exports Pvt. Ltd. vide their application dated 29.10.2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:									
<table><tr><th>Details of Export List</th><th>Qty</th><th>Details of import item</th><th>Qty Recommended</th></tr><tr><td>Ladies Blazer (Style No.522689) made of 100% Linen Yarn dyed Woven Fabric GSM 215 (Tolerance + or – 10%)</td><td>880 (Nos.)</td><td>100% Linen Yarn Dyed Woven Fabric GSM 215 (Tolerance + or – 10%)</td><td>2640.00 (Sq. Mtrs.)</td></tr></table>	Details of Export List	Qty	Details of import item	Qty Recommended	Ladies Blazer (Style No.522689) made of 100% Linen Yarn dyed Woven Fabric GSM 215 (Tolerance + or – 10%)	880 (Nos.)	100% Linen Yarn Dyed Woven Fabric GSM 215 (Tolerance + or – 10%)	2640.00 (Sq. Mtrs.)	
Details of Export List	Qty	Details of import item	Qty Recommended						
Ladies Blazer (Style No.522689) made of 100% Linen Yarn dyed Woven Fabric GSM 215 (Tolerance + or – 10%)	880 (Nos.)	100% Linen Yarn Dyed Woven Fabric GSM 215 (Tolerance + or – 10%)	2640.00 (Sq. Mtrs.)						
The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.									

Case No.3	M/s. Shahi Exports Pvt. Ltd. (SPL)
NC Meeting No.04-AM21 dated 15.10.2020 actually held on 27.11.2020	F. No. 01/84/171/00449/AM-21/DES-V
Decision: M/s. Shahi Exports Pvt. Ltd. vide their application dated 29.10.2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:	

Details of Export List	Qty	Details of import item	Qty Recommended
Ladies Blazer (Style No.522553) made of 100% Linen Yarn dyed Woven Fabric GSM 215 (Tolerance + or - 10%)	6260 (Nos.)	100% Linen Yarn Dyed Woven Fabric GSM 215 (Tolerance + or - 10%)	21284.00 (Sq. Mtrs.)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.4	M/s. Richa Global Exports Pvt. Ltd. (SPL)
NC Meeting No.04-AM21 dated 15.10.2020 actually held on 27.11.2020	F. No. 01/84/171/00450/AM-21/DES-V

Decision: M/s. Richa Global Exports Pvt. Ltd. vide their application dated 02.11.2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Ladies Skirt 100% Viscose (Rayon) Printed Woven Fabric GSM 130 (Style No.71510) (Tolerance + or - 10%)	3141 (Nos.)	100% Viscose (Rayon) Printed Woven Fabric GSM 130 (Tolerance + or - 10%)	3.50 Sq. Mtr/Pcs

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.5	M/s. Richa Global Exports Pvt. Ltd. (SPL)
NC Meeting No. 04-AM21 dated 15.10.2020 actually held on 27.11.2020	F. No. 01/84/171/00436/AM-21/DES-V

Decision: M/s. Richa Global Exports Pvt. Ltd. Vide their application dated 21.10.2020 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. Based on written comments submitted by O/o DCMSME dated 26.11.2020, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Ladies Full Sleeve Smoking Blouse of 70% Lyocell (Tencel) 30% Cotton Printed Woven Fabric GSM 80 (+ or - 10%) Style No. 556694-560958	4033 Nos.	70% Lyocell (Tencel) 30% Cotton Printed Woven Fabric GSM 80 (+ or - 10%)	13309 Sq. Mtr @ 3.30 Sq.Mtr/Pc

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.6	M/s. Richa Global Exports Pvt. Ltd. (SPL)
NC Meeting No.04-AM21 dated 15.10.2020 actually held on 27.11.2020	F. No. 01/84/171/00451/AM-21/DES-V

Decision: M/s. Richa Global Exports Pvt. Ltd. vide their application dated 03.11.2020 has requested for prior fixation of norms in case of quantity based Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 of HBP, Vol.I, for AM 2015 -2020 of the Duty exemption Scheme. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Ladies Trouser with Fabric Belt 59% Cotton 38% Tencel (Lyocell) 3% spandex Unbleached Woven Fabric GSM 290 (Tolerance + or - 10%) Style No. 72622SPP000031 - 72722SPP000031 - 72822SPP000031	3141 (Nos.)	59% Cotton 38% Tencel (Lyocell) 3% spandex Unbleached Woven Fabric GSM 290 (Tolerance + or - 10%)	19667.00 (Sq. Mtrs.)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.7	M/s. Richa Global Exports Pvt. Ltd. (SPL)
NC Meeting No.04-AM21 dated 15.10.2020 actually held on 27.11.2020	F. No. 01/84/171/00452/AM-21/DES-V
Decision: M/s. Richa Global Exports Pvt. Ltd. vide their application dated 03.11.2020 has requested for prior fixation of norms in case of quantity based Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 of HBP, Vol. 1, for AM 2015 -2020 of the Duty exemption Scheme. The Committee considered the case as per agenda along with other relevant papers and decided to ask the firm to furnish the "Measurement chart" of each export product. The case stands deferred for re-listing.	

Case No.8

NC Meeting No.04-AM21 dated 15.10.2020 actually held on 27.11.2020

M/s. Shahi Exports Pvt. Ltd. (SPL)

F. No. 01/84/171/00444/AM-21/DES-V

Decision: M/s. Shahi Exports Pvt. Ltd. vide their application dated 21.10.2020 has requested for prior fixation of norms in case of quantity based Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (I) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on written comments of Sh. RA Lal dated 06.11.2020, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty. Recommended
Mens Cargo Trouser (Style No.103159) made of 59% Cotton 39% Polyester 2% Elastane (Spandex) Dyed Woven Fabric GSM 271 and 95% Nylone 5% Elastane (Spandex) Dyed Woven Fabric GSM 230 (Tolerance + or - 10%)	5150 (Nos.)	59% Cotton 39% Polyester 2% Elastane (Spandex) Dyed Woven Fabric GSM 271 (Tolerance + or - 10%)	11845.00 (Sq. Mtrs.)
		95% Nylone 5% Elastane (Spandex) Dyed Woven Fabric GSM 230 (Tolerance + or - 10%)	4326.00 (Sq. Mtrs.)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the

same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.9	M/s. Gokaldas Exports Ltd.
NC Meeting No.04-AM21 dated 15.10.2020 actually held on 27.11.2020	F. No. 01/84/171/00454/AM-21/DES-V

Decision: M/s. Gokaldas Exports Ltd. vide their application dated 09th November 2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty. Recommended
Bib Overall (Men) made of 100% Cotton Printed Woven Fabric, GSM 410 +/- 10%, with Lining and Polyester Wadding. Style # 101226	5000 Nos.	100% Cotton Printed Woven Fabric, Width 61 inches +/- 5%, GSM 410 +/- 10%	17043 Sq. Meters
		100% Nylon Taffeta Woven Lining Fabric, Width 60 inches +/- 5%, GSM 65 +/- 10%	12573 Sq. Meters
		65% Polyester and 35% Cotton Twill lining fabric Width 66 inches +/- 5%, GSM 160 +/- 10%	2515 Sq. Meters
		100% polyester Poly wadding, width 60 inches +/- 5% GSM 80 +/- 10%	15240 Sq. Meters

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.10	M/s. Gokaldas Exports Ltd.
NC Meeting No.04-AM21 dated 15.10.2020 actually held on 27.11.2020	F. No. 01/84/171/00455/AM-21/DES-V

Decision: M/s. Gokaldas Exports Ltd. vide their application dated 09th November 2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty. Recommended
Biberall (Men) made of 100% Nylon Cordura Coated Woven Fabric , GSM 235 +/- 10%, Style # 104461	50000 Nos	100% Nylon Cordura Coated Woven Fabric , Width 57 inches, +/- 5%, GSM 235 +/- 10%	231648 Sq. Meters
		100 % Nylon Lining Fabric Width 57 inches +/- 5%, 73 GSM +/- 10%	162878 Sq. Meters
		65% Polyester 35% Cotton Twill Lining fabric width 66 inches +/- 5%, GSM 160 +/- 10%	20955 Sq. Meters
		100% Polyester wadding width 60 inches +/- 5% GSM 150 +/- 10%	152400 Sq. Meters

The copy of the application is being forwarded to the concerned RA for further necessary action and

compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.11	M/s. Gokaldas Exports Ltd.
NC Meeting No.04-AM21 dated 15.10.2020 actually held on 27.11.2020	F. No. 01/84/171/00456/AM-21/DES-V

Decision: M/s. Gokaldas Exports Ltd. vide their application dated 09th November 2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty. Recommended
Coverall (Men) made of 100% Nylon Cordura Coated Woven Fabric, GSM 235 +/- 10% and 80% Cotton 20% Polyester Bedford Corduroy, GSM 356 +/- 10%. STYLE NO 104464	5000 Nos	100% Nylon Cordura Coated Woven Fabric, Width 57 inches, +/- 5%, GSM 235 +/- 10%	29680 Sq. Meters
		100 % Nylon Lining Fabric Width 57 inches +/- 5%, 73 GSM +/- 10%	20269 Sq. Meters
		65% Polyester 35% Cotton Twill Lining fabric width 66 inches +/- 5%, GSM 160 +/- 10%	2096 Sq. Meters
		100% Polyester Tricot Knitted Lining Fabric, Width 62 inches +/- 5%, GSM 201 +/- 10%	787 Sq. Meters
		80% Cotton 20% Polyester Bedford Corduroy, Width 60 inches, +/- 5%, GSM 356 +/- 10%	762 Sq. Meters
		100% Polyester wadding width 60 inches +/- 5% GSM 150 +/- 10%	22174 Sq. Meters

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.12	M/s. Gokaldas Exports Ltd
NC Meeting No.04-AM21 dated 15.10.2020 actually held on 27.11.2020	F. No. 01/84/171/00457/AM-21/DES-V

Decision: M/s. Gokaldas Exports Ltd (SPL) vide their application dated 09th November 2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty. Recommended
Coverall (Woman) made of 100% Nylon Cordura Coated Woven Fabric,	5000 Nos.	100% Nylon Cordura Coated Woven Fabric, width 57 inches +/- 5%, GSM 235 +/- 10%	28232 Sq. Meters

GSM 235 +/- 10% and 80% Cotton 20% Polyester Bedford Corduroy woven Fabric, GSM 356 +/- 10%. STYLE NO 104418	100 % Nylon Lining Fabric Width 57 inches +/- 5%, 73 GSM +/- 10%	17500 Sq. Meters
	65% Polyester 35% Cotton Twill Lining fabric width 66 inches +/- 5%, GSM 160 +/- 10%	2096 Sq. Meters
	100% Polyester fleece Knitted Lining Fabric, Width 60 inches +/- 5%, GSM 280 +/- 10%	1182 Sq. Meters
	80% Cotton 20% Polyester Bedford Corduroy woven fabric, Width 60 inches, +/- 5%, GSM 356 +/- 10%	1143 Sq. Meters
	100% Polyester wadding width 60 inches +/- 5%, GSM 150 +/- 10%	17800 Sq. Meters

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.13	M/s. Shahi Exports Pvt. Ltd. (SPL)		
NC Meeting No.04-AM21 dated 15.10.2020 actually held on 27.11.2020	F. No. 01/84/171/00458/AM-21/DES-V		
Decision: M/s. Shahi Exports Pvt. Ltd. vide their application dated 09.11.2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:			
Details of Export List	Qty	Details of import item	Qty. Recommended
Mens Trouser (Style No.116110) made of 94% Polyamide 6% Elastane Dyed Woven Fabric GSM 157 and 61% Polyester 37% Polyamide 2% Elastane Dyed Woven Fabric GSM 240 (Tolerance + or – 10%)	5600 (Nos.)	1) 94% Polyamide 6% Elastane Dyed Woven Fabric GSM 157 (Tolerance + or – 10%)	10640.00 (Sq. Mtrs.)
		2) 61% Polyester 37% Polyamide 2% Elastane Dyed Woven Fabric GSM 240 (Tolerance + or – 10%)	4032.00 (Sq. Mtrs.)
The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.			

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.14	M/s. Shahi Exports Pvt. Ltd. (SPL)
NC Meeting No.04-AM21 dated 15.10.2020 actually held on 27.11.2020	F. No. 01/84/171/00459/AM-21/DES-V
Decision: M/s. Shahi Exports Pvt. Ltd. vide their application dated 07.11.2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the	

case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty. Recommended
Mens Cargo Trouser (Style No.306447) made of 94% Polyamide 6% Elastane Dyed Woven Fabric GSM 157 (Tolerance + or - 10%)	91300 (Nos.)	94% Polyamide 6% Elastane Dyed Woven Fabric GSM 157 (Tolerance + or - 10%)	205425 sq.met (2.25 Sq. Mtrs/Pcs.)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.15	M/s. Shahi Exports Pvt. Ltd. (SPL)
NC Meeting No.04-AM21 dated 15.10.2020 actually held on 27.11.2020	F. No. 01/84/171/00460/AM-21/DES-V

Decision: M/s. Shahi Exports Pvt. Ltd. vide their application dated 09.11.2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty. Recommended
Ladies Three-Fourth Pant (Style No.AL8672) made of 96% Nylon 4% Elastane Dyed Woven Fabric GSM 138 (Tolerance + or - 10%)	14880 (Nos.)	96% Nylon 4% Elastane Dyed Woven Fabric GSM 138 (Tolerance + or - 10%)	22320.00 (Sq. Mtrs.)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.16	M/s. Shahi Exports Pvt. Ltd. (SPL)
NC Meeting No.04-AM21 dated 15.10.2020 actually held on 27.11.2020	F. No. 01/84/171/00461/AM-21/DES-V

Decision: M/s. Shahi Exports Pvt. Ltd. vide their application dated 09.11.2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty. Recommended
Mens Cargo Shorts (Style No.103652) made of 98% Cotton 2% Elastane (Spandex) Dyed Woven Fabric GSM 285 (Tolerance + or - 10%)	12200 (Nos.)	98% Cotton 2% Elastane (Spandex) Dyed Woven Fabric GSM 285 (Tolerance + or - 10%)	23180.00 (Sq. Mtrs.)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual

user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.17	M/s. Shahi Exports Pvt. Ltd. (SPL)
NC Meeting No.04-AM21 dated 15.10.2020 actually held on 27.11.2020	F. No. 01/84/171/00462/AM-21/DES-V

Decision: M/s. Shahi Exports Pvt. Ltd. vide their application dated 12.11.2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty. Recommended
Mens Cargo Shorts (Style No.7MD2193) made of 55% Lenin 45% Viscos Dyed Woven Fabric GSM 195 (Tolerance + or - 10%)	11700(Nos.)	55% Lenin 45% Viscos Dyed Woven Fabric GSM 195 (Tolerance + or - 10%)	1.60 Sq. Mtr./Pc

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.18	M/s. Shahi Exports Pvt. Ltd. (SPL)
NC Meeting No.04-AM21 dated 15.10.2020 actually held on 27.11.2020	F. No. 01/84/171/00463/AM-21/DES-V

Decision: M/s. Shahi Exports Pvt. Ltd. vide their application dated 12.11.2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty. Recommended
Ladies Shorts (Style No.524011) made of 100% Lenin Yarn Dyed Woven Fabric GSM 215 (Tolerance + or - 10%)	1300 (Nos.)	100% Lenin Yarn Dyed Woven Fabric GSM 215 (Tolerance + or - 10%)	2990 (Sq. Mtrs.)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

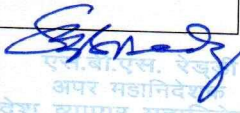
Case No.19	M/s. Shahi Exports Pvt. Ltd. (SPL)
NC Meeting No.04-AM21 dated 15.10.2020 actually held on 27.11.2020	F. No. 01/84/171/00464/AM-21/DES-V

Decision: M/s. Shahi Exports Pvt. Ltd. (SPL) vide their application dated 12.11.2020 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee

considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty. Recommended
Ladies Shorts (Style No.524008) made of 100% Lenin Yarn Dyed Woven Fabric GSM 215 (Tolerance + or - 10%)	8250 (Nos.)	100% Lenin Yarn Dyed Woven Fabric GSM 215 (Tolerance + or - 10%)	14685 (Sq. Mtrs.)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.


 ए.बी.एस. रंजना
 अपर सहायिका
 विदेश व्यापार महानिदेशालय
 वाणिज्य एवं उद्योग मंत्रालय
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Minutes for manual cases (offline) M.N. 04-AM21 Dt. 15.10.2020
Actually held on 27.11.2020

Case No. 01	M/s. Gaba Overseas Pvt. Ltd.
NC Meeting No. 04/AM21 dated 15.10.2020 actually held on 27.11.2020	F.No. 01/84/050/00391/AM14/DES-V
RA F.No. 33/24/040/00010/AM14	Adv. Authorization. No. 3310028348 dated 09.12.2013
Decision: The Committee considered the case as per agenda along with other relevant papers and noted that a communication dated 19.08.2020 received from O/o Joint Director General of Foreign Trade, Panipat for clarification of norms decision in meeting no-01/84-ALC3/2014 dt. 03.04.2014 against the above said Adv. Authorization. Norms Committee went through the details submitted in this case and decided to delete the GSM condition. RA concerned may take necessary action subject to compliance of other usual conditions.	

Case Number : 02	M/s Mars Creations
NC Meeting No. 04/AM21 dated 15.10.2020 actually held on 27.11.2020	HQ File No: Nil
RLA File No: 33/21/95/00067/AM19	Licence Nos.: 3210078680 Dt: 04.10.2018, 3210078438 Dt.:23.03.2018 3230078756 Dt.: 28.11.2018, 3230078320Dt.:28.11.2017, 3210078584 Dt.: 23.07.2018
Decision: The Committee considered the case as per agenda along with other relevant papers and noted that a communication dated 08.09.2020 received from O/o Joint Director General of Foreign Trade, Coimbatore for clarification as to whether color and cuffs can be classified as Fabric under Special Adv. Authorization. Norms Committee went through the details submitted in this case and decided that color and cuffs cannot be classified as Fabric under Special Adv. Authorization with direction to firm to pay the applicable customs duties and taxes with interest for EODC. RA concerned may take necessary action subject to compliance of other usual conditions.	

Case No. 03	M/s. Manju International			
NC Meeting No. 04/AM21 dated 15.10.2020 actually held on 27.11.2020	F.No. 01/84/050/00301/AM18/DES-V			
RA F.No. 02/24/040/00155/AM18	Adv. Authorization. No. 0210208098 dated 04.01.2018			
Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply vide e-mail dated 26.08.2020. Based on written comments furnished by Shri Shaish Kumar, consultant and amendment sheet issued by RLA Calcutta Dt. 12.07.2019, the Committee approved the input output norms as under:				
S. No.	Export item	Qty.	Import item	Qty. Recommended
1.	Cow Leather Bags WISldr Strap M Out Of Surf Of Wool (Containing Min 2494.188 Sqm. of import item-1)	6536.0 Nos.	Harris Tweed 100% Wool Handwoven Fabric T/CHarris Tweed 100% Wool Handwoven Fabric	4746.56 Sq. Mtr.
2.	Cow Leather Goods Made Out Of Surf Of Wool (Containing Min 2026.35 Sqm. of import item-2)	29490.0 Nos.		
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No. 04	M/s. UVIRAJ GLOBAL PRIVATE LIMITED								
NC Meeting No. 04/AM21 dated 15.10.2020 actually held on 27.11.2020	F.No. 01/84/050/00547/AM19/DES-V								
RA F.No. 06/24/040/00036/AM19/	Adv. Authorization. No. 0610038997 dated 09.10.2018								
Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and ,based on written comments dated 21.09.2020 furnished by Sh. Kuldeep Singh , the Committee approved the input output norms as under:									
<table border="1"><tr><th>Export item</th><th>Qty.</th><th>Import item</th><th>Qty. Recommended</th></tr><tr><td>SAFEGUARD CARGO MESH NET(ASSORTED SIZE)</td><td>3099 Nos.</td><td>TEXTILENE MESH (70% PVC+30% POLYESTER, Anti UV, Ripstop) Black Color, 11x11 Mesh, 350g/SQM</td><td>21634 Sq. Mtr.</td></tr></table>	Export item	Qty.	Import item	Qty. Recommended	SAFEGUARD CARGO MESH NET(ASSORTED SIZE)	3099 Nos.	TEXTILENE MESH (70% PVC+30% POLYESTER, Anti UV, Ripstop) Black Color, 11x11 Mesh, 350g/SQM	21634 Sq. Mtr.	
Export item	Qty.	Import item	Qty. Recommended						
SAFEGUARD CARGO MESH NET(ASSORTED SIZE)	3099 Nos.	TEXTILENE MESH (70% PVC+30% POLYESTER, Anti UV, Ripstop) Black Color, 11x11 Mesh, 350g/SQM	21634 Sq. Mtr.						
RA concerned may take necessary action subject to compliance of other usual conditions.									

Case No. 05	M/s. UVIRAJ GLOBAL PRIVATE LIMITED								
NC Meeting No. 04/AM21 dated 15.10.2020 actually held on 27.11.2020	F.No. 01/84/050/00551/AM19/DES-V								
RA F.No. 06/24/040/00039/AM19/	Adv. Authorization. No. 0610039010 dated 23.10.2018								
Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and ,based on written comments dated 21.09.2020 furnished by Sh. Kuldeep Singh , the Committee approved the input output norms as under:									
<table border="1"><thead><tr><th>Export item</th><th>Qty.</th><th>Import item</th><th>Qty. Recommended</th></tr></thead><tbody><tr><td>SAFEGUARD CARGO TARPULIN NET(ASSORTED SIZE)</td><td>618 Nos.</td><td>PVC Coated Tarpaulin, Extra Tear Stop Weight: 550gsm Feature: one sides coating acrylic, B1 F/R</td><td>4217 Sq. Mtr.</td></tr></tbody></table>	Export item	Qty.	Import item	Qty. Recommended	SAFEGUARD CARGO TARPULIN NET(ASSORTED SIZE)	618 Nos.	PVC Coated Tarpaulin, Extra Tear Stop Weight: 550gsm Feature: one sides coating acrylic, B1 F/R	4217 Sq. Mtr.	
Export item	Qty.	Import item	Qty. Recommended						
SAFEGUARD CARGO TARPULIN NET(ASSORTED SIZE)	618 Nos.	PVC Coated Tarpaulin, Extra Tear Stop Weight: 550gsm Feature: one sides coating acrylic, B1 F/R	4217 Sq. Mtr.						
RA concerned may take necessary action subject to compliance of other usual conditions.									

Case No. 06	M/s. UVIRAJ GLOBAL PRIVATE LIMITED								
NC Meeting No. 04/AM21 dated 15.10.2020 actually held on 27.11.2020	F.No. 01/84/050/00520/AM19/DES-V								
RA F.No. 06/24/040/00022/AM19/	Adv. Authorization. No. 0610038938 dated 06.08.2018								
Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and ,based on written comments dated 21.09.2020 furnished by Sh. Kuldeep Singh , the Committee approved the input output norms as under:									
<table><tr><th>Export item</th><th>Qty.</th><th>Import item</th><th>Qty. Recommended</th></tr><tr><td>SAFE GUARD CARGO MESH NET (ASSORTED SIZES)</td><td>4148 Nos.</td><td>TEXTILENE MESH (70%PVC+30% POLYESTER, Anti UV, Ripstop) Black Color, 11x11 Mesh, 2.5mx100m, 350g/sqm</td><td>29007 Sq. Mtr.</td></tr></table>	Export item	Qty.	Import item	Qty. Recommended	SAFE GUARD CARGO MESH NET (ASSORTED SIZES)	4148 Nos.	TEXTILENE MESH (70%PVC+30% POLYESTER, Anti UV, Ripstop) Black Color, 11x11 Mesh, 2.5mx100m, 350g/sqm	29007 Sq. Mtr.	
Export item	Qty.	Import item	Qty. Recommended						
SAFE GUARD CARGO MESH NET (ASSORTED SIZES)	4148 Nos.	TEXTILENE MESH (70%PVC+30% POLYESTER, Anti UV, Ripstop) Black Color, 11x11 Mesh, 2.5mx100m, 350g/sqm	29007 Sq. Mtr.						
RA concerned may take necessary action subject to compliance of other usual conditions.									

Case no. -07	M/s CHOWDHARY OVERSEAS LIMITED
NC Meeting No. 04/AM21 dated 15.10.2020 actually held on 27.11.2020	HQ F.No: 01/84/050/00474/AM16/ Dt.: 29.03.2016
06/24/040/00041/AM16/ Dt.: 15.12.2015	Licence Nos.: 0610038278 Dt.:16.12.2015
Decision: The Committee considered the case as per agenda along with other relevant papers and noted that a communication dated 26.05.2020 received from O/o Joint Director General of Foreign Trade, Kanpur for clarification as issue of Net weight V/s Gross weight in norms decision in meeting no-08/84-ALC3/2017 dt. 20.07.2017 against the above said Adv. Authorization. Norms Committee decided to defer the case for next meeting.	